

Participants : [Yadav Dr. Karan Singh](#)

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Title : Situation arising out of unlimited import of Vanaspati from Sri Lanka under Free Trade Agreement.

DR. KARAN SINGH YADAV (ALWAR): Hon. Chairman, Sir, I would like to draw the attention of the House and, through you, of the Minister of Industries and Commerce towards the problem faced by the local Indian *vanaspati* industry as well as the oilseed producing farmers of the country. ... (*Interruptions*)

सभापति महोदय : मोहले जी, आपका भाण रिकार्ड पर नहीं जा रहा है। यह अच्छी बात नहीं है। आपको चेयर के साथ कोओपरेट करना चाहिए। आप बैठ जाइये।

श्री पुन्नूलाल मोहले : *...[h93]

DR. KARAN SINGH YADAV : I would like to draw the attention of the Commerce Minister on the problems our Indian *Vanaspati* Industry and the Oilseed producing farmers are facing in this country. This is because of the Free Trade Agreement which the previous Government signed with Sri Lanka. *Vanaspati* is being imported in huge quantities and, that is why, the farmers who are producing oilseeds, like mustard, are facing problems because nobody is there to purchase their produce.

Therefore, I would request the Government to restrict and fix the quota of this import. Recently, they canalised this import through NAFED, which should be continued. There is a strong lobby which is now lobbying for removing NAFED as a canalising agency. My request is that NAFED should be kept as a canalising agency, and the quota should be restricted so that the Indian *Vanaspati* Industry and the Indian oilseed-growing farmers can thrive in this country.

श्री राम कृपाल यादव : भार्गव साहब तो पीएचडी किए हुए हैं।

श्री गिरधारी लाल भार्गव : महोदय, पीएचडी तो क्या, मैंने बी.ए. भी नहीं किया है।

सभापति महोदय : आप अपनी बात कीजिए, टोका-टोकी में मत पड़िए।

* Not recorded